

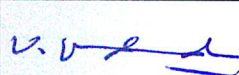
**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATHI BENCH**

PRESENT: HON'BLE JANAB MOHAMMED AJMAL- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 208/9/AMR/2019
NAME OF THE COMPANY	Suvidha Safety Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Suvidha Safety Solutions Pvt Ltd
NAME OF THE RESPONDENT(S)	PHALANX LABS PRIVATE LIMITED
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Adv	954 22 39039	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for the Petitioner is present. Withdrawal memo filed. Perused the same. Heard. The Company Petition is accordingly dismissed as withdrawn under Rule-8 of the Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules 2016.

3d/-
MEMBER JUDICIAL